

**I Reports and Accounts (2018-19) of OIL, Dibrugarh, Assam and EIL, New Delhi and related papers****II MoUs (2019-20) between Government of India and OIL and ONGC**

THE MINISTER OF PETROLEUM AND NATURAL GAS; AND THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Sixtieth Annual Report and Accounts of the Oil India Limited (OIL), Dibrugarh, Assam, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.  
[Placed in Library. *See* No. L.T. 779/17/19]

(ii) (a) Fifty-fourth Annual Report and Accounts of the Engineers India Limited (EIL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.  
[Placed in Library. *See* No. L.T. 778/17/19]

II. A copy each (in English and Hindi) of the following papers:-

(i) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Oil India Limited (OIL), for the year 2019-20. [Placed in Library. *See* No. L.T. 780/17/19]

(ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Oil and Natural Gas Corporation (ONGC), for the year 2019-20.

[Placed in Library. *See* No. L.T. 781/17/19]

**Notification of the Ministry of Housing and Urban Affairs**

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION; AND

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I lay on the Table, under sub-section (3) of Section 18 of the Public Premises (Eviction of Unauthorised Occupants) Act, 1971, a copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. G.S.R. 692 (E), dated the 26th September, 2019, publishing the Public Premises (Eviction of Unauthorised Occupants) Amendment Rules, 2019.

[Placed in Library. See No. L.T. 764/17/19]

**I Notification of the Ministry of Home Affairs**

**II Report and Accounts (2018-19) of the REPCO Bank, Chennai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Sir, I lay on the Table:—

- I. A copy (in Hindi only)\* of the Ministry of Home Affairs Notification No. G.S.R. 526-Hiii (3V2018/11264, dated the 25th June, 2019, publishing the Chandigarh Anand Marriage Registration Rules, 2018, under sub-section (4) of Section 6 of the Anand Marriage Act, 1909, along with delay statement.

[Placed in Library. See No. L.T. 93/17/19]

- II. A copy each (in English and Hindi) of the following papers:—

- (a) Fiftieth Annual Report and Accounts of the Repatriates Co-operative Finance and Development Bank Limited (REPCO BANK), Chennai, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bank.

[Placed in Library. See No. L.T. 750/17/19]

**Notification of the Ministry of Home Affairs**

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं असम राइफल्स अधिनियम, 2006 की धारा 167 के अधीन असम राइफल्स हवलदार (लिपिक) भर्ती (संशोधन) नियम, 2019 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना सं. सा.का.नि. 185, दिनांक 16 जून - 22 जून, 2019 (साप्ताहिक राजपत्र) की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 1055/17/19]

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\*The English version of the Notification was laid on the Table of the Rajya Sabha on the 3rd July, 2019.